

### Mechanism to Control Quality of Stainless Steel Products

4812. SHRI N. TOMBI SINGH : Will the Minister of STEEL, MINES AND COAL be pleased to state :

(a) whether Government have any mechanism to control the quality of stainless steel products being sold in the market;

(b) if so, the details thereof; and

(c) if not, whether Government propose to introduce a mechanism to check the overflow of substandard/imitated stainless steel products in the market ?

THE MINISTER OF STATE IN THE DEPARTMENT OF STEEL (SHRI K. NATWAR SINGH) : (a) to (c). At present there is no exclusive mechanism to control the quality of stainless steel products. However, the production of stainless steel in the Alloy Steels Plant, Durgapur and Salem Steel Plant is assured by chemical analysis and checking of physical and chemical properties at various stages of production. Manufacturers of the consumer products may, at their option, adopt ISI Certification marks which assures a well defined system of inspection, testing and quality control during production. To facilitate the producers to produce quality products, Government of India has set up Small Industries Service Institutes, Extension Centres, Regional Testing Centres and Field Testing Stations. The Institutes/Centres advise the producers about the mechanism of inspection etc.

There is presently no proposal for introduction of any additional measures to control the quality of stainless steel products.

### Financial Assistance to New Spinning Mills in Maharashtra

4813. SHRI BALASAHEB VIKHE PATIL : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that the financial institutions have taken a decision that

because there is enough spindlage in the country it is not necessary to give any financial assistance to new spinning mills;

(b) if so, whether this has caused severe difficulty to the new mills which are under construction in Maharashtra;

(c) whether the Maharashtra Government have urged the Union Government to reconsider the matter; and

(d) if so, the reaction of Union Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b). The financial institutions have taken a decision not to finance new spinning mill projects considering the fact that sufficient capacity has already been created or is under implementation. They have, however, decided to process the proposals which were already under their consideration and had made progress. Institutions have cleared 10 proposals of new spinning units in the State of Maharashtra during the last five years.

(c) and (d). The Maharashtra Government have written in some cases for providing financial assistance to the spinning mills. Government of India have, however decided that considering the availability of capacity already created or which is in the pipeline it will not be possible for financial institutions to provide assistance to any new spinning units.

### Income-tax Arrears

4814. SHRI NARSINH MAKWANA : Will the Minister of FINANCE be pleased to state :

(a) the total amount of income-tax which could not be realised during the years 1982-83, 1983-84, 1984-85 alongwith the number of the persons against whom it remained outstanding;

(b) the steps taken to realise the outstanding amount of the taxes and the amount realised out of that as result of those steps; and